

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.11 - IA/346(AHM)2024  
in  
**CP(IB)/186(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Lubrizol Advanced Materials , IVC Brecksville ,USA  
V/s  
MIKU Polymers & Plastics Limited

.....Applicant

.....Respondent

**Order delivered on: 20/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.  
For the Respondent :

**ORDER**

**IA/346(AHM)2024**

This application is filed by the RP for placing on record the 1<sup>st</sup> progress report for the period between 25.09.2023 to 24.01.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 346 of 2024 stands disposed of.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**